

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3134-JK (LD) of 2022

DATED:- 30 - 05 - 2022

Sanction is hereby accorded to the appointment of Officer's of Police Department (Home Department) as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)


Secretary to Government

Dated:- 30- 05 - 2022

No:-LAW-OIC/164/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Principal Secretary to Government, Home Department
6. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
8. Director Litigation , Srinagar/ Jammu.
9. Assistant Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.3134-JK(LD) of 2022 dated 30.05.2022

S. No.	Unit	Case Titled	Case No.	Rank/Name & No. Of the officer	Designation
1.	SHQ J&K Jammu	Ct. Dvr King Paul Singh No.1136/Sec V/S State and others.	TA No.2430/2021 SWP No.934/2008	Shri Ravinder Pal Singh-SSP (KPS017355),	SO to ADGP Security J&K
2.	SHQ J&K Jammu	Ct. Dvr Rakesh Kumar No. 85/Sec V/S State and Others	TA No.61/ 3421/2020 SWP No.1513/2011	-do-	-do-
3.	SHQ J&K Jammu	Ct. DvrPrahlaad Singh No. 675/Sec (Move Sec) V/S State and Others	TA No.61/5682/2021 SWP No.2842/2010	-do-	-do-
4.	SHQ J&K Jammu	Sudama Sharma V/S State and others	TANo. 8428/2021 SWP NO.3121/2015	-do-	-do-
5.	SHQ J&K Jammu	Zakir Hussain Shah v/s State and Others	TA No. 1239/2021 SWP No. 837/2018	-do-	-do-
6.	SHQ J&K Jammu	SgctAftabParvaizGanai v/s State of J&K and Another	TA No.2462/2021 SWP No. 627/2019	-do-	-do-
7.	SHQ J&K Jammu	SgctJavid Ahmad Chachi v/s State of J&K and Another	TA No.62/1628/2021 SWP No. 628/2019	-do-	-do-
8.	SHQ J&K Jammu	Sgct Bashir Ahmad Bhat v/s State of J&K and Another	TA No.2633/2021 SWP No. 629/2019	-do-	-do-
9.	SHQ J&K Jammu	SgctIrshad Ahmad Bhat v/s State of J&K and Another.	TA No.6919/2020 SWP No. 626/2019	-do-	-do-
10.	SHQ J&K Jammu	Aijaz Ahmad Khan Vs State & Others	TA No. 61/4730/2021 WPC -SWP No. 1724/2019	-do-	-do-
11.	SHQ J&K Jammu	Nazir Ahmad Wagay v/s State & Others.	TA No.3241/2021 WP(C) No.2941/2019	-do-	-do-
12.	SHQ J&K Jammu	Abdul Hameed Sheikh v/s State and Others	TA No.1147/2021 WP (C) SWP No. 321/2020	-do-	-do-
13.	SHQ J&K Jammu	Maqsood Ahmad Wani V/S UT of J&K & Others	TA No.1576/2020 WP(C) SWP No. 1279/2020	-do-	-do-
14.	SHQ J&K Jammu	MursaleenParray& Others v/s UT of J&K &Ors.	OA No.61/197/ 2021	-do-	-do-
15.	SHQ J&K Jammu	Gurvinder Singh v/s UT of J&K and others	OA No. 15/2021	-do-	-do-
16.	SHQ J&K Jammu	titled GhulamMohd Bhat v/s UT of J&K &Ors.	OA No.487/2021	-do-	-do-
17.	SHQ J&K Jammu	Khawaja Mohd Farooq V/S	OWP No.535/2012	-do-	-do-

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18.	SHQ J&K Jammu	State and others Ghulam Nabi Shah v/s State and Others.	OWP No. 1939/2018	-do-	-do-
19.	SHQ J&K Jammu	Dr.Kamal Saini v/s State of J&K and Others	OWP No. 2376/2018	-do-	-do-
20.	SHQ J&K Jammu	Noor Ahmad Shah v/s State and Others	OWP No.511 /2019 CM No. 348/2022 in OWP No.511/2019	-do-	-do-
21.	SHQ J&K Jammu	M/S Hotel Tramboo Continental v/s State of J&K and Others	OWP No. 515/2019	-do-	-do-
22.	SHQ J&K Jammu	Titled Ankur Sharma Vs State and others	WPC No. 2331/2019	-do-	-do-
23.	SHQ J&K Jammu	Parveen Akhterv/s State and Others	WP (C) No.3367/2019	-do-	-do-
24.	SHQ J&K Jammu	Zahid Bashir v/s State of J&K &Anr.	WP(C)No. 3046/2019	-do-	-do-
25.	SHQ J&K Jammu	Parvez Ahmad Bhat v/s UT of J&K and Others	WP(C)No. 3948/2019	-do-	-do-
26.	SHQ J&K Jammu	Parvez Ahmad Bhat v/s Union of India & Others	WP(C) No. 06/2021	-do-	-do-
27.	SHQ J&K Jammu	DilshadaShaheen v/s UT of J&K and Others	WP(C) No.330/2021	-do-	-do-
28.	SHQ J&K Jammu	Ghulam Nabi Shah V/s Mr.ShaleenKabra and Ors	Contempt (CCP(S) No. 335/2019 in OWP No.1939/2018	-do-	-do-
29.	SHQ J&K Jammu	Dr. GaganBhagat v/s R.K.Goyal&Ors	Contempt No.CPOWP/ 352/2018 in OWP No. 2232/2018	-do-	-do-
30.	SHQ J&K Jammu	Zahid Hussain Jan v/s Mr. ShaleenKabra and Ors	Contempt No.438/2019 in WPC No.2666/2018	-do-	-do-
31.	SHQ J&K Jammu	Suffira Begum v/s UT of J&K & Others	Contempt Petition CCP(S) No. 183/2020 in WP(C) No. 2609/2019	-do-	-do-
32.	SHQ J&K Jammu	M/S Hotel Tramboo Continental v/s State of J&K and others.	Special Leave Petition SLP (C) No. 13696/ 2016 (in Hon'ble Supreme Court of India)	-do-	-do-
33.	SHQ J&K Jammu	MuzaffarNabi Lone Hanjura Vs UT of J&K and Others.	WP(C) No. 872/2022	-do-	-do-

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